## COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>IA NO. 1414 OF 2018 IN</u> APPEAL NO. 335 OF 2018

Dated: 26<sup>th</sup> November, 2018

In the matter of:

Pinpoint Energy K1 Private Limited .... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission .... Respondent(s)

## <u>ORDER</u>

The Bench could not assemble today. As agreed by the parties, list the application for hearing on <u>11-1-2019</u>.

Court Master/PPS

tpd/pk